

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

S.No.	Head of Account	Actuals upto Feb, 2014	Copy upto Feb,2013	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	6.65	5.66	17.49
	Non-Tax Revenue	3.24	3.23	0.31
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.25	0.29	-13.79
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	152.21	157.9	-3.60
A	Total Receipts	162.35	167.08	-2.83
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	135.16	118.6	13.96
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.19	0.1	90.00
	Contingency Fund			
	Public Account	140.85	124.61	13.03
B	Total Disbursements	276.2	243.31	13.52
C	Net Cash Flow (A-B)	-113.85	-76.23	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Feb, 2014	Corry upto Feb, 2013	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	6.65	5.66	17.49
2	0049-Interest Receipts	0.23	0.18	27.78
3	0059-Public Works	1.23	1.23	0.00
4	0070-Other Administrative Service	0.87	1.11	-21.62
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.22	0.05	340.00
6	0210-Medical and Public Health	0.39	0.4	-2.50
7	0216-Housing	0.3	0.26	15.38
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.25	0.29	-13.79
	<u>Total:</u>	10.14	9.18	10.46

Copy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2013-2014)

(Rupees in Crore)

S.No.		B.E. 2013-2014			R.E. 2013-14			Actual Exp upto -Feb, 2014			Coppo upto Feb, 2013		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65												
	Supreme Court of India	0	129.41	129.41		135.84	135.84		127.25	127.25		112.16	112.16
COPPY- Corresponding figure for Previous year													

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures

2. 1 Crore = 10 Millions

3. Expenditure is net of recoveries.